

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH COURT-III

ITEM No. 332

IA-2921/2024, IA-2045/2022

In

IB-960(ND)/2020

IN THE MATTER OF:

Punjab National Bank

.... Petitioner/Applicant

Vs.

SSK Trading Pvt. Ltd.

.... Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016.

Order delivered on 10.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Apoorv Sarvaria, Ms. Yashika Sarvaria, Ms. Simran
Chadha, Advs.

For Respondent :

ORDER

IA-2921/2024, IA-2045/2022

List the matter **on 23.07.2024.**

In the meantime, the Resolution Professional shall take steps to bring the affidavit, filed pursuant to the order dated 30.05.2024, on record.

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)